

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 05.04.2018

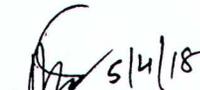
ORDER NO. 56 of 2018

Hon'ble President is pleased to order the following sitting for **CESTAT, Chennai** for the period from **09.04.2018 onwards till further orders** to the extent indicated below:-

COURT		WORK ASSIGNED
Hon'ble, Ms. Sulekha Beevi, Member (Judicial) and Hon'ble Sh. Madhu Mohan Damodhar, Member (Technical)	From 09.04.2018 onwards at 10.30 a.m.	Customs & Excise Division Bench matters
Hon'ble, Ms. Archana Wadhwa, Member (Judicial)) and Hon'ble Sh. Madhu Mohan Damodhar, Member (Technical)	From 09.04.2018 onwards at 2.30 p.m.	Service Tax Division Bench matters
Hon'ble, Ms. Archana Wadhwa, Member (Judicial)	From 09.04.2018 onwards at 10.30 a.m.	All Single Member Bench matters except matters represented by M/s V. Lakshmikumaran & Associates
Hon'ble, Ms. Sulekha Beevi, Member (Judicial)	From 09.04.2018 onwards at 2.30 p.m.	All Single Member Bench matters including matters represented by M/s V. Lakshmikumaran & Associates

Note: If any Bench is not available, the list will be taken up by the other Bench to the extent possible.

By Order


(Mohinder Singh)
Deputy Registrar

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Dy. Registrar

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West Block-2, R.K. Puram, New Delhi - 66

Dated: 05.04.2018

ORDER NO. 57 of 2018

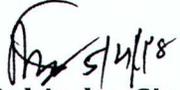
Hon'ble President is pleased to order the following sitting commencing from **09.04.2018 to 13.04.2018 or till further orders, whichever is earlier, for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Shri Raju, Member (Technical)	From 09.04.2018 to 13.04.2018	Excise, Customs & Service Tax Division Bench Matters
Hon'ble Sh. C.J. Mathew, Member (Technical)	From 09.04.2018 to 13.04.2018	Single Member Bench Matters

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order


(Mohinder Singh)
Deputy Registrar

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Dy. Registrar

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 05.04.2018

ORDER NO. 58 of 2018

Hon'ble President is pleased to order the following sitting commencing from **09.04.2018 to 13.04.2018 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 09.04.2018 to 13.04.2018	Excise, Customs & Service Tax Division Bench Matters
Hon'ble Shri S.K. Mohanty, Member (J)	From 09.04.2018 to 13.04.2018	Single Member Bench Matters as notified

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order


5/4/18
(Mohinder Singh)
Deputy Registrar

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Dy. Registrar